## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/08/2017 AT 10.00 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

**PETITION NUMBER** 

: CP/32/2016

NAME OF THE PETITIONER(S)

: V.G. SELVARAJ

NAME OF THE RESPONDENT(S)

: VGP HOUSING PVT LTD & 3 ORS

**UNDER SECTION** 

: 241/242

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

ROGHEN RAJERV MENON

COUNSEL FOR P1-4

THRZYAMBAPI KAKINAKI

petition is dismissed as withdrawn.

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ORDER

Counsel representing both the parties are present. Counsel for petitioner filed an affidavit from the petitioner that the matter is likely to be settled between the parties in the presence of family elders and professional consultants. In view of the settlement process, the petitioner is withdrawing the petition. Counsel for respondent also submitted the same facts as mentioned in the affidavit filed by petitioner. The affidavit is taken on record. In the circumstances, the

(K. Anantha Padmanabha Swamy) Member (Judicial)